

SPECIAL BENCH

ITEM NO.151

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.86/2017 IN CP No.38/ALD/2017

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	I-CORAM TECHNOLOGIES LTD V/S M/S DHANVANTRI JEEVAN REKHA LTD & ORS
UNDER SECTION	59 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Shubham Agarwal, Adv.

*: For the Petitioner in main CP
& Res. in IA No.86/2017*

NONE

: For the Applicant in IA No.86/2017

ORDER

IA No.86/2017

- 1. None present on behalf of the Applicant. Ld. Counsel, Sh. Shubham Agarwal appears representing on behalf of the Respondent.**
- 2. In the interest of justice, the matter is adjourned for further hearing on 5th September, 2024 before the Regular Bench.**

-Sd-

**(Ashish Verma)
Member (Technical)**

18th July, 2024

*Avaneesh Kumar Singh
(Stenographer)*

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**